

National Company Law Tribunal


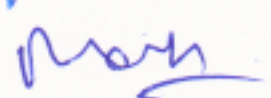
Allahabad Bench

CP NO. 10/2010

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: Shamkey Cotygn Ltd

SECTION OF THE COMPANIES ACT: 391/394 of the companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	S.F. Ahmad	Advocate	Petitioner	
2.0.	Manish Mahotra	Advocate	Respondent No 4	

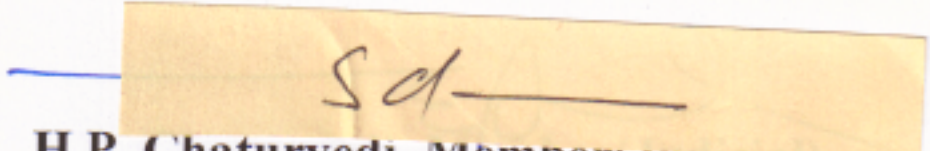
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Advocate, Shri Fahim Ahmad for the petitioner. Shri Manish Mahotra for the Respondent No. 4 (Federal Bank), Shri Ashish Mishra for the Respondent No.3. He is filing Vakalatnama on behalf of the Respondent No. 3. It is taken on record and he seeks time to file reply by serving advance copy to the petitioner counsel.

The matter be listed on 23rd November, 2017.

Date: 24/10/2017

Typed by
P.K.Jyoti


H.P. Chaturvedi, Member(Judicial)